Affidavit to be furnished by candidate alongwith nomination paper

अ. ए. (मार्मिन)

Before the Returning Officer

for election to BIHAR LEGISLATIVE COUNCIL (name of the House)
from NARKATEYA GANJ constituency

(name of the constituency)

yhor /

I, Salish Chandra Dubey, son/daughter/wife of Indragect Dubey aged 38 years, resident of MIA FLAT 5-6, Veechand Patel Bath, Patro - 800001

candidate at the above election, do hereby solemnly affirm and state on oath as under:-

(Strike out whichever not applicable)

(1) The following case(s) is/are pending against me in which cognizance has been taken by the court:-

- Section of the Act and description of the offence for which cognizance taken:
- (ii) The Court which has taken cognizance :
- (iii) Case No. :
- (iv) Date of order of the Court taking cognizance :
- (v) Details of appeal(s) / application(s) for revision, etc., if any, filed against above order taking cognizance:

(2) That I give hereinbelow the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. Details of movable assets.

(Assets in joint name indicating the extent of joint ownership will also have to be given)

S. No.	Description	Self	Spouse(s) Name(s):	Dependent-1 Name:	Dependent-2 Name:	Dependent-3, etc. Name:
(i)	Cash	1,50,000	82,000			
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	581-874.46 581-4494.46	581-18408			
(iii)	Bonds, Debentures and Shares in companies		Share in mada stehan cont. Art Ud			
(iv)	Other Financial instruments NSS, Postal Savings, LIC, Policies, etc.	2 LIC- SV- 10,50,000 1 SBJ-LIP- SV- 90.000	16-57			
(v)	Motor Vehicles (details of make, etc.)	Bolero Jeel. 2006-6R-0181 5825-85. 3.36,000	p.			
(vi)	Jewellery (give details of weight and value)	Silver- 60,000	Gold-2.25,000 Silver : 55,000			
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*}Dependent here means a person substantially dependents on the income of the candidate.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

S. No.	Description	Self	Spouse(s) Name(s):	Dependent-1 Name:	Dependent-2 Name:	Dependent-3, etc. Name:
(i)	- Location(s) - Survey number(s) - Extent (Total measurement) - current market value	Manga- PS- ghips List 1 W	storsari erpar- charpara 0.000 0-11-0)			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - current market value					
(iii)	Buildings (commercial and residential) - Location(s) - Survey / door number(s) - Extent (Total measurement) - current market value	Rest 12 B. K. D Rs. 15,02 40358 Bmilt my	of: 0-3-0 ept- 6 1000 80ft.			
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - current market value					
(v)	Others (such as interest in property)	¥11			æ 1	-

(3) I give hereinbelow the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

S.No.	Description	Name and address of Bank / Financial Institution(s) / Department(s)	Amount outstanding as on		
(a) (i)	Loans from Banks		-		
(ii)	Loans from financial institutions	LIC LIC Interest	2,57,750 2,40,000 1,09,182		
(iii)					
	(a) dues to departments dealing with government accommodation				
	(b) dues to departments dealing with supply of water	-			
а	(c) dues to departments dealing with supply of electricity				
	(d) dues to departments dealing with telephones	BV Secretariale	13,857/=		
	(e) dues to departments dealing with government transport (including aircrafts and helicopters)				
	(f) other dues, if any				
		×			
		A			

S.No.	Description	Name and address of Bank / Financial Institution(s) / Department(s)	Amount outstanding as on
(b) (i)	Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	SELF-PAN- AUPPD 3228 A uplo AY. 2013-14 Tan - NIL SPAURE-PAN-B KFPK 5021H Uplo - PY-2013-14 Tan - 4,630/~	
(ii)	Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
(iii)	Sales Tax [Only in case of proprietary business]	3	
(iv	Property Tax		1

(4) My educational qualifications are as under Matric, in 1991, From Biker School (GIVE DETAILS OF SCHOOL AND UNIVERSITY EDUCATION West Champalan
(Name of School / University and the year in which the course was completed should also be given.)
Letter-458
VERIFICATION
I, the deponent abovenamed, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and behelf no part of n is false
and nothing material has been concealed therefrom.
Verified at this the day of, 200

DEPONENT